

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

12

CP NO. 89/2002  
OA NO. 1936/2001

This the 17th day of April, 2002

HON'BLE SH. S.R. ADIGE, VICE CHAIRMAN (A)  
HON'BLE SH. KULDIP SINGH, MEMBER (J)

R.K. Anand  
son of late Shri K.G. Anand,  
resident of H.No.32, Sector-7,  
Urban Estate, Gurgaon-122001.  
(Applicant in person).

Versus

1. Sh. Yogendra Narain  
Defence Secretary,  
Ministry of Defence, South Block,  
New Delhi-110001.
2. Sh. M. Kumaraswami  
Controller General of Defence Accounts,  
West Block-V, R.K. Puram,  
New Delhi-110066.
3. Lt. Gen. Surinder Nath  
Chairman,  
Union Public Service Commission, Dholpur House,  
Shahjahan Road,  
New Delhi-110011.  
(By Advocate: Sh. R.N. Singh proxy for  
Sh. R.V. Sinha, counsel for Resp. 1 & 2 and  
Sh. Jayant Das, counsel for Resp.3).

ORDER (ORAL)

By Sh. S.R. Adige, Vice Chairman (A)

Heard both the sides in CP alleging non-compliance of  
Tribunal's order dated 12.11.2001 in OA-1936/2001.

2. By that order, respondents had been directed to convene a  
review DPC to reconsider the applicant's case for promotion to  
the SAG after ignoring certain ACRs, within 3 months from the  
date of receipt of a copy of this order.


3. Respondents' counsel informs us that review DPC has been  
held on 16.4.2002 in which applicant's case has been  
reconsidered, and a final decision in this regard is likely to  
be taken very shortly.

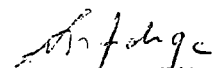


4. No doubt, the aforesaid DPC was not held within the time allowed, but the delay, if any, is not great and is not sufficient reason to continue with these contempt proceedings.

5. Applicant states that in the meantime with a view to harass him he has been transferred, but if he has any grievance with regard to the same, he is at liberty to challenge the transfer order separately in accordance with law if so advised because that does not form a part of the Tribunal's direction dated 12.11.2001.

4. Giving leave to applicant as aforesaid, the CP is dropped.  
Notices discharged.

  
( KULDIP SINGH )  
Member (J)

  
( S. R. ADIGE )  
Vice Chairman (A)

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